

\210ITEM NO.7

COURT NO.8

SECTION IVA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C).....CC No(s).
13425/2015

(Arising out of impugned final judgment and order dated 18/12/2014
in WA No. 30340/2013 passed by the High Court of Karnataka Circuit
Bench at Dharwad)

SATEESH GANAPATHI KADAM AND ORS Petitioner(s)

VERSUS

THE LAND TRIBUNAL BY ITS CHAIRMAN AND ORS Respondent(s)

I.A. 1/2015(With c/delay in filing SLP and office report)

Date : 29/01/2016 This application was called on for hearing
today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s) Mr. Basava Prabhu Patil, Sr. Adv.

Mr. Manjunath Meled, Adv.

Mr. Raviraj Patil, Adv.

Mr. Anil Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Delay condoned.

The special leave petition is dismissed.

(Meenakshi Kohli) (Jaswinder Kaur)

Court Master Court Master